

**0CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 61/6050/2020

This the 03rd day of February, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Phoola Koul aged 59 years, Senior Sectional Supervisor, Office of General Manager, Telecom District, Jammu.

.....Applicant
(Advocate:- Mr. Hamal)

Versus

1. Bharat Sanchar Nigam Limited through Chairman/Managing Director, Government of India Enterprise, Statesman House, Barakhamba Road, New Delhi-1.
2. Chief General Manager, Bharat Sanchar Nigam Limited, J&K Circle, Jammu.
3. General Manager, Telecom District, B.S.N.L. Jammu.
4. General Manager, Telecom District, B.S.N.L. Srinagar..

.....Respondents
(Advocate: Mr. Amit Gupta, Id. Additional Advocate General)



O R D E R
[O R A L]

(Delivered by Hon'ble Mr. Anand Mathur, Member-A)

Learned counsel for the applicant submits that the matter has become infructuous as the grievance of the applicant has been redressed.

2. Accordingly, T.A. is dismissed for having become infructuous.



(ANAND MATHUR)
MEMBER (A)

Arun

(RAKESH SAGAR JAIN)
MEMBER (J)